

rated into production frame itself.

- (10) Ensuring proper quality of the production through quality inspection, research and development.

While Government hope that the above plan will help acceleration of growth of industry of the country it is for the industrialists to adopt the same and act upon it.

Sarkaria Commission

8964. SHRI SUDHIR KUMAR GIRI : Will the Minister of HOME AFFAIRS be pleased to state ;

(a) the date from which the Sarkaria Commission would start functioning on the review of the existing arrangements between the Centre and the states ;

(b) the reasons for appointing a single-man Commission ;

(c) whether Government have formulated the terms of reference for this purpose ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (d). Considering the need for a review of the existing arrangements between the Centre and the States, Government decided to set up a Commission under the Chairmanship of Justice Shri R.S. Sarkaria to go into this matter. An announcement to this effect was made by the Prime Minister on the 24th March, 1983 in both Houses of Parliament. The terms of reference of the Commission are being finalised.

Extension of Secretaries in Ministries/ Departments

8965. SHRI NAWAL KISHORE SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the particulars of Secretaries in various Ministries and Departments of Government of India including various autonomous Secretariats who are on extension

after they reached the age of superannuation and the period of extension in each case ;

(b) when these officers are to retire as per the directives of the Prime Minister to retire forthwith the superannuated officers ; and

(c) in case there is some exception, the reasons for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) to (c). As a result of PM's directive, two officers holding ex-officio status of Secretary to Government of India, who were on extension after attaining the age of super-annuation have since retired. However, in the case of one officer holding the post of Secretary, on review it has been decided to continue him in his present post for one year beyond the age of superannuation.

Suspension of IAS Officers

8966. SHRI UTTAMBHAI H. PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a number of officials of various cadres of Indian Administrative Service have been sacked from service, terminated, dismissed or suspended during 1st April, 1977 to 30th March, 1983 from various States and Union Territories ;

(b) if so, the particulars of each one ;

(c) the reasons for their terminations, suspension or dismissal in each case ;

(d) the action taken against each case in the court of law ; and

(e) how many of them have been charged with corruption, illegal activities and indiscipline ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) to (c) and (e). The particulars of such cases for the period 1.4.1977 to 30.3.83 are as follows :

(i) two IAS Officers were dismissed from